

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 239/9//HDB/2017
NAME OF THE COMPANY	Chrial Bio Sciences Limited
NAME OF THE PETITIONER(S)	Mylan Laboratories Ltd
NAME OF THE RESPONDENT(S)	Chrial Bio Sciences Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Saroj	Advocate	inbox@vakilsarajal.com 9848197041	Saroj
Kajal Kumari	Advocate	9908060815	Kajal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. Saroja along with Mrs.Kajal Kumari, learned counsels for the petitioner. Post the case on 21.11.2017 for orders.



Member (Technical)



Member (Judicial)